11

and suggestions for programmes, if the State is not implementing, the Health Ministry is taking car? of those States and we are monitoring and we are pursuing the implementation of the programmes in the proper way. So far as slums are concerned, we are aware of this problem. We have decided and we have further revised the type of health infrastructure for the- urban slum areas and we have categorised thent population-wise. The city where there is 5000 population it is A category, where there is 10COO population it is B, and so on-A, B, C, D, etc.—act cording to the population. We have now decided and we are implementing the programmes to provide services to those people who are in the urban slums.

SHRIMATI MONIKA DAS; But when? How long will you take?

MR. CHAIRMAN. Next question, 404.

Grant to Vishwayatan Yoga Ashram.

404. 3I-IRI BISWA GOSWAMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

- (a) whether Government have been giving grant to the Vishwayata_n Yoga Ashram. New Delhi;
- (b) since when thi_s grant i_s being given and the amount year-wise;
- (c) whether Government have received any complaints on the working of the Ashram; and
- (d) if so, what ore the details in this regard?

DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI;-, (a) to (d) A statement $i_{\rm s}$ laid on the Table of the Sabha-

Statement

- (a) Yes.
- (b) DetaiU of the grants are given below:—

(i) Grants given by Ministry of Education and Sosial Welfare

to Questions

Year		(Rs. i	n lakh)
1957-58		Æ	0.20
1958-59	54.1		0.50
1959-60	9		0.70
1960-61	×	18.7	0.20
1961-62	s	Ñ	0.92
1962-63	9	۹,	0.27
1965-66		4	0.53
1966-67		3	0.31
1967-68		100	0.76
1968-69			0.56
1969-70	×		0.84
1970-71			1.44
1971-72	*	*	0.96
1972-73			0.94
1973-74	×	Į.	0.80
1974-75			1.20
1975-76		*	1.73
1976-77	2	¥	2.34
1977-78		3	2.80

(ii) Grants given by the then Central Council for Research in Indian Medicine and Homeopathy to clinical Research Unit (Yoga), New Delhi of Vishwayatan Yogashram.

Year		(Rs.	in lakh)
1969-70	380 10	180	0.30
1970-71	1967	200	1.90
1971-72	9		3.42
1972-73	197		2.35
1973-74	*	*	2.45
1974-75		18	3.00
1975- 7 6	*	*:	

(i) Up to Dec. 75 . 2.60

(ii) Jan.-March 76 for C.R.I.Y.

13

3.40

The Clinical Research Unit (Yoga) of Vishwayatan Yogashram was converted into Central Research Institute for Yoga (CRIY) w.c.f. from 1.1.76.

III. Grants given by the Ministry of Health and F.W. to CRIY Vishwayatan Yogashram.

Year			(Rs. in	lakh)
1977-78			12.5	50
1978-79	×		11.5	50
1979-80	9	٠.	14.9	2

IV Grants given by the Ministry of Health and FW to Vishwaya'an Yogashram.

Year		(Rs. in lakh)
1980-81			7.75
1981-82	7		8.00
1982-83	80	*	9.00
1983-84	2	2	7.50
(Up to 19	.12.83)		

(c) and (d) There were some representations for reservation for Scheduled Castes and Scheduled Tribes candidates in the posts under Vishwayatan Yogashram and in its Yoga Teachers Training course. The matter was taken up with the authorities of Vishwayatan Yogashram who agreed to make the necessary reservations.

SHRI BISWA GOSWAMI; From the statement it is clear that a lot of money is being regularly given to the Ashram. I want to know from the honourbale Minister as to how many yoga institutions are there in the country to which the Government is giving grants. Has yoga been made a compulsory subject in schools and colleges? I also wartt to know from the honourable Minister if the Government has not grfen any grant to any other yoga in-

stitution, why is this particular favour being shown to this yoga ashram?

SHRr B. SHANKARANAND; From the statement it can be seen that the Ashram is receiving financial assistance right from 1957-58 till now. And there has not; been any preferential treatment for this Ashram.

SHRI R. R. MORARKA: Sir, he has not answered the question.

MR. CHAIRMAN; What about other Ashrams?

SHRI B. SHANKARANAND: Those who have applied for gants, we have been assisting them on the pattern of assistance.' If there is any complaint, let them say.

MR. CHAIRMAN: Has the Hon'ble Member any other Ashram in mind?

SHRI BTSWA GOSWAMI: I wanted to know to which other Ashrams the Government is giving grants.

MR. CHAIRMAN: You name them.

SHRI BISWA GOSWAMI: 1 do not know. Let him say that.

MR. CHAIRMAN: This is a roving enquiry. What is your second supplementary.

SHRI BISWA GOSWAMI: I want to know from the Hon'ble Minister whether any amount of the grants given to this Ashram has been diverted for the manufacturer of guns in the Shiv Gun factory and whether the Hon'ble Minister will tell us if any audit has been made of the accounts of the Ashram.

MR. CHAIRMAN: Now yoM have flared your gun. Probably the reply will be in the negative.

SHRI B. SHANKARANAND: We provide financial assistance, to voluntary agencies for the purpose for which it is meant, and not for any other purpose.

SHRI MANUBHAI PATEL: The question was whether any audit has been made.

15

В. SHANKARANAND: Ĭt is only when we receive the audited accounts on the utilisation of grants we provide

MR. CHAIRMAN: Why don't you say that Chore is no evidence?

SHRi B. SHANKARANAND: That is why I say that we are giving assistance to i this Yoga Ashram because they are doing work on Yoga and are training teachers in that subject and we are giving funds to them.

MR. CHAIRMAN: Not for making guns, cannon or bombs.

SHRI B. SHANKARANAND: Sir guns and cannons are not related to Yopa and training people in Yoga.

MR CHAIRMAN: 1 do not know.

SHRI DIPEN GHOSH; Mr. Chairman, it is known to everybody as to who is the man and brain behind this Yoga Ashram. The Hon'ble Minister has stated that financial assistance is given to voluntary orgnis-ations which are devoted to the cause of rendering service to the people, as this particuar Yoga Ashram is doing. But in view of the recent disclosures that the man and brain behind this Ashram is more interested in earthly matters and particularly in manufacturing guns and exporting them and making profit out of this business, I want to know whether the Government is prepared to review its scheme of giving financial assistance ta this organisation, particularly because the Principal of that organisation is more interested in doing trading business.

SHR B. SHANKARANAND: When I am replying to a question raised by an Hon'ble Member of this House, I do not have before my eyes any other interest besides the question. I think only of the subject-matter in which he is interested. I do not take into account his varied interests besides the interest in the subject. I only look to the performance and functioning of the Ashram and nothing else.

SHRI DIPEN GHOSH: Will you investigate whether the money is being utilised properly?

MR. CHAIRMAN; Mr. Minister, tits reply will not satisfy the other side and there will be unnecessary waste of time.

SHRI B. SHANKARANAND. I am not here to satisfy the other side.

SHRI MANUBHAI PATEL: You are duty-bound to do that as a Government.

SHRI B. SHANKARANAND: Mr Chairman, Sir(Interruptions).

MR. CHAIRMAN; I feet the question which was put to you. . (Interruptions) ... I feel the question which was put to you was a very pointed one.

SHRI B. SHANKARANAND: Yes.

MR. CHAIRMAN: The question was whether you are aware that the person who has been named here is interested not so much in yoga, but in other activities of a commercial nature. Are you aware of it?

SOME HON. MEMBERS: Yes.

SHRI B. SHANKARANAND: ft is jiot my business to know about the other interests. (Interruptions),

SHRI DIPEN GHOSH: Why not? (Interruptions)

SHRI JAGDISH PRASAD MATHUR: Sir, is it the reply? (Interruptions).

SHRI B. SHANKARANAND: Sir, I am only concerned with seeing that the head of the institution is interested in this and not with the other interests.

SHRI DIPEN GHOSH: What will you do when you come to know that he is more interested in other activities than in this? (Interruptions)

MR. CHAIRMAN: Mr. Minister, they are charging you with having given money, large sums of money, to this Yoga Ashram which they say, is being used for impropers purposes.

SHRI B. SHANKARANAND; It has not been used for improper purposes. (Interruptions). 1 refute all the allegations that this money is being used for other purposes...

Oral Answers

MR. CHAIRMAN: Yes.

SHRi B. SHANKARANAND. ... for purpose_s other than that of yoga.

MR. CHAIRMAN: Then you should have said it in the first instance. 1 think we will stop it here. (Interruptions)

SHRI MANUBHAI PATEL: There is duplication of figures here and I want to ask a question on that.

MR. CHAIRMAN: No, no. The point here is that you can probably discuss it lit some other time.

SOME HON. MEMBERS: No, no.

SHRI MANUBHAI PATEL: From the statement here you will find. Sir, that the * Government of India is giving grants. {Interruptions).

MR. CHAIRMAN: 1 am afraid the matter is not getting advanced. (Interruptions)

SHRI MANUBHAI PATEL: From the statement you will find this. If you allow me, T will put a question on that.

SHRI JAGDISH PRASAD MATHUR: Sir, I want to put a question. When I raised my hand, you nodded.

MR. CHAIRMAN: It does not mean anything. I think there are other ways of dealing with this. (Interruptions)

SHRI DINESH GOSWAMT: Spr, I want to put a question.

MR. CHAIRMAN: Now, the next question.

SHRI MANUBHAI PATEL: Sir, here is the flouting of the Government rules. In the statement itself they have given the figures right from 1969, 1969-70, 1970-71 and so on up 1975.

MR. CHAIRMAN: Mr. Patel, if (fie answer is not satisfactory, there are other ways of dealing with >L Now, the next question.

SHRI MANUBHAI PATEL: There is no question because there is no answer to this. This question has not been asked. They are getting grants from the Education Ministry, they are getting grants from the Research Council and they are getting grants from other institutions, from the same Government. (Interruptions)

MR. CHAIRMAN: Mr. Manubhai Pate'. I had a feeling that there are other ways of doing it. But you have cured me of that feeling. Now, Question No. 405. Mr. Bala Subba Rao.

Selection grade for T.B. Health Visitors

•401 SHRI K. V. R. S. BALA SUBBA RAO:

> SHRI GULAM RASOOL MAT-TO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether selection grade is being given to the T.B. health visitors of all the T.B. hospitals|centres in Delhi|New Delhi
- (b) if not, the names of the hospitals centres where this selection grade is bein given:
- (c) the reason_s for not fulfulling the assurance given in regard to grant of selec. tion grade to the T.B. health visitors work ing in Delhi|New Delhi on the basis o the recommendations of the Third Pa; Commission; and
- (d) the specific and concrete actio proposed to be taken to fulfil the abo\ assurance?

THE DEPUTY MINISTER IN TH MINISTRY OF HEALTH AND FAMIL WELFARE (MISS. KUMUDBEN IV

The question was actually asked on tl floor of the House by Shri K. V. R. Balla Subba Rao.